

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 113 OF 2015 &
IA NOs. 183, 184, 185 & 186 OF 2015**

Dated: 24th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Niko Resources Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan
Mr. Abhas Kumar
Mr. Somiran Sharma
Mr. Himashu Suman
Mr. K.R. Sasiprabhu

Counsel for the Respondent(s) : Mr. Rajinder Kaul
Mr. Rakesh Dewan for R.1

ORDER

Learned counsel for the appellant states that the Award declared by the Arbitral Tribunal between the appellant and GSPC will be filed within a week.

List the matter for hearing on **21.04.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg